

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
To be heard on Tuesday the 19th day of December 2023 at 10.30 a.m
(VIRTUAL MODE)

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**In the Court of Hon'ble Mr. Justice Rakesh Kumar Jain, Member (Judicial), and
Hon'ble Mrs. Shreesha Merla, Member (Technical)**

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) (Ins) No. 432/2023 IA No. 1331/2023 For Exemption IA No. 1330/2023 For Stay IA No. 1333/2023 For Condone Delay IA No. 1332/2023 Delay in representation IA No. 1329/2023	The Regional Provident Fund Comissioner & Recovery Officer, EPFO Regional Office, Rajahmundry Vs Siva Ram Yarns Pvt. Ltd. & Anr.	Dr. S Vidya	
2	Comp App (AT) (CH) (Ins) No. 408/2023 For Condone Delay IA No. 1248/2023 For Urgent listing IA No. 1246/2023 For Stay IA No. 1247/2023	The Regional Provident Fund Commissioner-II Vs Excel Glass Ltd. & Anr.	Mr. R Vishnu	
3	Comp App (AT) (CH) (Ins) No. 440/2023 For Stay IA No. 1357/2023 For Exemption IA No. 1356 & 1359/2023 Additional docs. IA No. 1358/2023	Mr. Jasti Samba Siva Rao Suspended Director of Suspended Board of Directors of Corporate Debtor i.e. Madhucon Projects Ltd. Vs M/s Srei Equipment Finance Ltd. & Anr.	Mr. HK Chaturvedi	

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
4	Comp App (AT) (CH) (Ins) No. 302/2021 For Stay IA No. 639 & 641/2021 To Dispense With	Kineta Global Limited Vs IDBI Bank Limited & 8 Ors	P. Wilson Associates	Mr. Varun Srinivasan R1- R6 Mr. J ManivannanR7 Mr. NP. Vijaykumar- R8

	IA No. 640/2021 To Implead IA No. 97, 340 & 622/2022 To Vacate IA No. 92/2022 To Adv. Hg. IA No. 942 & 1052/2022 IA No. 417/2023			Mr. Akhil Bhansali- R9
		WITH		
5	Comp App (AT) (CH) (Ins) No. 8/2022 To Implead IA No. 621/2022	V Venkata Sivakumar Liquidator, The Jeypore Sugar Co. Ltd Vs IDBI Bank Ltd & 8 Ors	Mr. J Manivannan	Mr. Varun Srinivasan R1-R6 Mr. Akhil Bhansali- R9
6	Comp App (AT) (CH) (Ins) No. 98/2023 For Stay IA No. 341/2023 Leave to file IA No. 342/2023 For Exemption IA No. 340/2023 To implead IA No.380, 381 & 382/2023	SNJ Distillers Pvt Ltd & Anr Vs The Punjab National Bank & Anr	Mr. Avinash Krishnan Ravi	Mr. ML Ganesh
		WITH		
7	Comp App (AT) (CH) (Ins) No.109/2022 For Stay IA No. 252/2022 For Direction IA No. 784/2022 To Implead IA No.314,1031/ 2022 Urgent Hearing IA No.1024/2022	Sheena Adarsh Vs The Punjab National Bank & Anr	Mr. Rohan Rajasekaran	M/s NVS & Associates- R1 Mr. VV SivakumarR2
		WITH		
8	Comp App (AT) (CH) (Ins) No.9/2022 For Exemption IA No. 18/2022 For Stay IA No. 19/2022 Early Hearing IA No. 20/2022	S. Rajendran Vs South India Hotels Private Limited & 8 Ors	Ms. M. Savitha Devi	Mr. Rohan Rajasekaran- R1 Mr. Karuppaiah Meyyappan- R2 Mr. N.V. Prakash- R9
		WITH		
9	Comp App (AT) (CH) (Ins) No.01/2022 For Stay IA No. 1/2022 For Exemption IA No.2/2022 For Addittional docs. IA No. 3/2022 For Urgent Hearing IA No. 1022/2022 To implead IA No. 1023/2022	SNJ Distillers Pvt Ltd & Anr Vs S. Rajendran & 10 Ors	Mr. Avinash Krishnan Ravi	Ms. M Savitha Devi- R1 Mr. Rohan Rajasekaran- R2 Mr. Karuppaiah Meyyappan- R3 Mr. ML Ganesh- R10 Mr. NV Prakash- R11

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
10	Comp App (AT) (CH) (Ins) No. 362/2023 For Urgent Listing IA No. 1106/2023 For Stay IA No. 1100 & 1101/2023 For Direction IA No. 1105/2023 For Exemption IA No. 1103 & 1104/2023 Additional docs. IA No. 1102/2023	S. Vasudevan Suspended Director of M/s. Tuscan Consultants and Developers Pvt. Ltd. Vs IDBI Trusteeship Services Ltd. & Anr.	Mr. Chandramouli Prabhakar	Mr. Angad Varma- R1 Mr. Amir Bavani- R2
11	Comp App (AT) (CH) (Ins) No. 424/2023 For Stay IA No. 1292/2023 For Exemption IA No. 1291/2023	Mr. Satheesh Babu V K Vs Dileep KP, RP WITH	Mr. Pawan Jhabakh	Ms. Reetha D
12	Comp App (AT) (CH) (Ins) No. 425/2023 For Stay IA No. 1294/2023 For Exemption IA No. 1296/2023	Mr. Saleesh K Satheesh Vs Dileep KP, RP WITH	Mr. Pawan Jhabakh	Ms. Reetha D
13	Comp App (AT) (CH) (Ins) No. 426/2023 For Stay IA No. 1298/2023 For Exemption IA No. 1297/2023	Mr. Rajesh KS Vs Dileep KP, RP WITH	Mr. Pawan Jhabakh	Ms. Reetha D
14	Comp App (AT) (CH) (Ins) No. 427/2023 For Stay IA No.1301/2023 For Exemption IA No. 1300/2023	Bindya Saleesh Vs Dileep KP, RP	Mr. Pawan Jhabakh	Ms. Reetha D
15	Comp App (AT) (CH) (Ins) No. 383/2022 For Stay IA No. 909/2022 For Condone Delay IA No. 910/2022	Mr. T Venkatram Reddy Vs L&T Finance Ltd. & Anr	M/s. Krutika Raghavan Associates	

16	Comp App (AT) (CH) No. 47/2023	Jose Peter & 10 Ors. Vs Henry James & 10 Ors	Mr. Ashok Shenoy	Mr. Sharath Chandran- R1 Mr. Philip Mathew- R2
17	Comp App (AT) (CH) No. 56/2023	Navakar Impex Pvt. Ltd. Vs M/s. Saravana Stores Gold Palace Pvt. Ltd. & 7 Ors.	Mr. CS K Gaurav Kumar	
18	Comp App (AT) (CH) (Ins) No. 93/2023 For Condone Delay IA No. 327/2023 For Stay IA No. 326/2023	Ansio Industries Pvt. Ltd. Vs CA Mahalingam Suresh Kumar & 2 Ors.	Mr. KK Vijay Vigneshwar	Mr. AG Sathyanarayana- R1 Mr. ML Ganesh- R2
19	Comp App (AT) (CH) (Ins) No. 157/2023 For Stay IA No. 522/2023	Future Ventures Private Limited (Erstwhile Paptrade India Private Limited) Vs Prathap Pillai, RP of M/s. Tenny Jose Ltd.	Mr. Pradeep Joy	Mr. Hari Kumar G Nair
20	Comp App (AT) (CH) (Ins) No. 220/2023 For Stay IA No. 729/2023	Linen Art Pvt. Ltd. Vs Canara Bank & 3 Ors.	Ms. Tahura Anzar	Mr. ML Ganesh- R1
		WITH		
21	Comp App (AT) (CH) (Ins) No. 221/2023 For Stay IA No. 730/2023	Linen Art Pvt. Ltd. Vs Canara Bank & 3 Ors.	Ms. Tahura Anzar	Mr. ML Ganesh- R1
22	Comp App (AT) (CH) No. 93/2023 For Stay IA No. 1172/2023	G. Ravi Sankar & Anr. Vs S Radhakrishnan & 2 Ors.	Ms. R Moneshaa	Dr. SV Ramakrishna- R1 R2

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
23	Comp. App (AT) (CH) (Ins) No. 45/2021 For Stay IA No. 97/2021 For Exemption IA No. 98 & 99/2021	Power Grid corporation of India Ltd Vs Aster Private Limited & 3 Ors	M/s Paul & Paul J Hudson Samuel & Partners	Mr. JVL Bharathi R1 Ms. Dhivya Kumar- R2 Mr. Varun Srinivasan- R2 M/s Shivakumar & Suresh- R3 Mr. VVSN Raju- R4
		WITH		

24	Comp App (AT) (CH) (Ins) No. 162/2021 For Directions IA No. 522/2022	Jaguar Overseas Ltd Vs Aster Private Limited & Anr	Mr. K Gaurav Kumar, PCS	Mr. JVL Bharathi- R1 M/s. Sivakumar & Suresh- R2
25	Comp App (AT) (CH) (Ins) No. 270/2021 For Condone Delay IA No. 586/2021	Asset Reconstruction Company (India) Ltd Vs Manohamma Hotel Investments Pvt Ltd. WITH	M/s Ramalingam & Associates Mr. K Ramesh	M/s Shubharanjani Ananth
26	Comp App (AT) (CH) (Ins) No. 271/2021 For Condone Delay IA No. 587/2021	Asset Reconstruction Company (India) Ltd Vs Bharani Properties and Developers Pvt Ltd.	M/s Ramalingam & Associates Mr. K Ramesh	M/s Shubharanjani Ananth
27	Comp App (AT) (CH) (Ins) No. 314/2021 For Stay IA No. 657/2021	Harihara Siva Subramaniam Vs G.V. Ravikumar Liquidator of Tiruppur Surya Textiles Pvt. Ltd WITH	M/s King & Partridge	Mr. B Ramana Kumar
28	Comp App (AT) (CH) (Ins) No. 315/2021 For Stay IA No. 658/2021	Trippur Suryaprabha Group Trust, Rep by Harihara Siva Subramaniam Vs G.V. Ravikumar Liquidator of Tiruppur Surya Textiles Pvt. Ltd	M/s King & Partridge	Mr. B Ramana Kumar
29	TA (AT) No. 17/2022 (CA (AT) No. 326/2018)	C.J George & 3 Ors Vs M/s Synthite Industries Pvt. Ltd. & Anr.	Mr. TK Bhaskar	Mr. Pawan Jhabakh- R1
30	Comp App (AT) (CH) No. 126/2022	CJ George & 3 Ors. Vs Synthite Industries Ltd & 22 Ors	Mr. TK. Baskar	Mr. CV Shailendran- R1, R8, R9, R14
31	Comp App (AT) (CH) (Ins) No. 58/2022 For Stay IA No. 116/2022 For Exemption IA No.118/2022 Leave to file IA No. 566/2022	Ashique Ponnamparambath Vs BMW India Pvt Ltd & Anr.	Mr. S Eshwar	Mr. Diwakar Maheshwari- R1

32	Comp App (AT) (CH) (Ins) 390/2022	Canara Bank Vs M/s. DAAJ Hotels & Resorts Pvt. Ltd.	Mr. ML Ganesh	Mr. ML Ganesh
33	Comp App (AT) (CH) (Ins) No. 395/2022 For Stay IA No. 943/2022 To Adv. Hg. IA No. 1100/2022	Naveen Kumar Moparthy, Member of the Suspended Board Fastlane Information Technologies Pvt Ltd Vs Ingram Micro India Pvt Ltd & Anr	Mr.Y Suryanarayana	Mr. K Ramesh M/s Ramalingam & Associates- R1 M/s Mano Ranjani- R2
34	Comp App (AT) (CH) (Ins) No. 439/2022 For Exemption IA No. 1113/2022 For Stay IA No. 1114/2022	Indian Renewable Energy Development Agency Limited Vs Kondisetty Kumar Dushyantha & 7 Ors WITH	Mr. Vinod Kumar	Mr. Anant Merathia- R1 Ms. Anusha Peri- R3, R4 Mr. V Mahesh- R5 Mr. B. Chandrasekaran- R6 Mr. T Shrinikethan- R8.
35	Comp App (AT) (CH) (Ins) No. 119/2023 For Stay IA No. 408/2023	IFCI Limited Vs Mr. Kondasetty Kumar Dushyantha & 8 Ors.	Mr. MV Kini	Mr. Anant Merathia- R1 Mr. I S. Uppin- R4
36	Comp App (AT) (CH) No. 04/2023	M/s. Bhagyodayam Company represented by its Administrator Mr. Jinan K.R. Vs Shri. George Gomez WITH	Mr. Philip Mathew	Mr. B Ashok Shenoy
37	Comp App (AT) (CH) No. 05/2023	M/s. Bhagyodayam Company represented by its Administrator Mr. Jinan K.R. Vs Shri. Fibin Francis WITH	Mr. Philip Mathew	Mr. B Ashok Shenoy
38	Comp App (AT) (CH) No. 06/2023	M/s. Bhagyodayam Company represented by its Administrator Mr. Jinan K.R. Vs Shri. Jude Antony WITH	Mr. Philip Mathew	Mr. B Ashok Shenoy
39	Comp App (AT) (CH) No. 07/2023	M/s. Bhagyodayam Company represented by its Administrator Mr. Jinan K.R. Vs Shri. Antony Jaison	Mr. Philip Mathew	Mr. B Ashok Shenoy

		WITH		
40	Comp App (AT) (CH) No. 12/2023	M/s. Bhagyodayam Company represented by its Administrator Mr. Jinan K.R. Vs Shri. Brightes Stephen	Mr. Philip Mathew	Mr. B Ashok Shenoy
		WITH		
41	Comp App (AT) (CH) No. 13/2023	M/s. Bhagyodayam Company represented by its Administrator Mr. Jinan K.R. Vs Mrs. Liya Clara	Mr. Philip Mathew	Mr. B Ashok Shenoy
		WITH		
42	Comp App (AT) (CH) No. 14/2023	M/s. Bhagyodayam Company represented by its Administrator Mr. Jinan K.R. Vs Mrs. Hyma Joseph	Mr. Philip Mathew	Mr. B Ashok Shenoy
		WITH		
43	Comp App (AT) (CH) No. 15/2023	M/s. Bhagyodayam Company represented by its Administrator Mr. Jinan K.R. Vs Mrs. Mary Francis	Mr. Philip Mathew	Mr. B Ashok Shenoy
		WITH		
44	Comp App (AT) (CH) No. 16/2023	M/s. Bhagyodayam Company represented by its Administrator Mr. Jinan K.R. Vs K.C Francis	Mr. Philip Mathew	Mr. B Ashok Shenoy
		WITH		
45	Comp App (AT) (CH) No. 17/2023	M/s. Bhagyodayam Company represented by its Administrator Mr. Jinan K.R. Vs Shri. Paul P. George	Mr. Philip Mathew	Mr. B Ashok Shenoy
		WITH		
46	Comp App (AT) (CH) No. 18/2023	M/s. Bhagyodayam Company represented by its Administrator Mr. Jinan K.R. Vs Shri. Nelson Thoris	Mr. Philip Mathew	Mr. B Ashok Shenoy
		WITH		
47	Comp App (AT) (CH) No. 19/2023	M/s. Bhagyodayam Company represented by its Administrator Mr. Jinan K.R. Vs Mrs. Priya Rameshan	Mr. Philip Mathew	Mr. B Ashok Shenoy
		WITH		

48	Comp App (AT) (CH) No. 20/2023	M/s. Bhagyodayam Company represented by its Administrator Mr. Jinan K.R. Vs Shri. Nixon T. S. WITH	Mr. Philip Mathew	Mr. B Ashok Shenoy
49	Comp App (AT) (CH) No. 21/2023	M/s. Bhagyodayam Company represented by its Administrator Mr. Jinan K.R. Vs Shri. Oswin Antony WITH	Mr. Philip Mathew	Mr. B Ashok Shenoy
50	Comp App (AT) (CH) No. 22/2023	M/s. Bhagyodayam Company represented by its Administrator Mr. Jinan K.R. Vs Shri. Reghunath P.V. WITH	Mr. Philip Mathew	Mr. B Ashok Shenoy
51	Comp App (AT) (CH) No. 23/2023	M/s. Bhagyodayam Company represented by its Administrator Mr. Jinan K.R. Vs Shri. Soy Manuel Mendez WITH	Mr. Philip Mathew	Mr. B Ashok Shenoy
52	Comp App (AT) (CH) No. 24/2023	M/s. Bhagyodayam Company represented by its Administrator Mr. Jinan K.R. Vs Shri. Vijesh V. C. WITH	Mr. Philip Mathew	Mr. B Ashok Shenoy
53	Comp App (AT) (CH) No. 25/2023	M/s. Bhagyodayam Company represented by its Administrator Mr. Jinan K.R. Vs Shri. William James	Mr. Philip Mathew	Mr. B Ashok Shenoy

Copy to:

By the order of Hon'ble Member (Technical)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

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